

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
AIRESPACE WIRELESS NETWORKS PRIVATE LIMITED

1.	Name of Corporate Person	Airespace Wireless Networks Private Limited
2.	Date of Incorporation of Corporate Person	13 November 2003
3.	Authority Under Which Corporate Person Is Incorporated / Registered	Registrar of Companies, Bangalore
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U72200KA2003PTC032850
5.	Address of the Registered Office and Principal Office (If Any) Of Corporate Person	Brigade South Parade No 10 Mahatma Gandhi Road, Bangalore, Karnataka – 560001, India
6.	Liquidation Commencement Date of Corporate Person	21 October 2019
7.	Name, Address, Email Address, Telephone Number of the Liquidator and Registration Number of the Liquidator	Name: Kondisetty Kumar Dushyantha Email id: dushyanthak@gmail.com Contact no: 080 2656 0400 Address: 404/2, 7 th Main, 9th Cross, 2nd Block, Jaya Nagar, Bengaluru, Karnataka 560011 Registration Number: IBBI/IPA-002/IP-N00237/2017-18/10688
8.	Last Date for Submission of Claims	20 November 2019

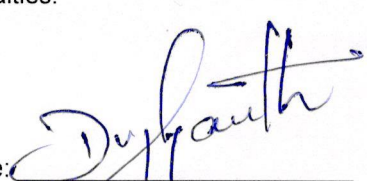
Notice is hereby given that Airespace Wireless Networks Private Limited has commenced voluntary liquidation on 21 October 2019

The stakeholders of Airespace Wireless Networks Private Limited are hereby called upon to submit a proof of their claims, on or before 20 November 2019, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 21.10.2019
Place: Bangalore

Signature: 
Name : Kondisetty Kumar Dushyantha

